

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : Those who failed to pass the induction test in stenography within the prescribed number of chances were not included in the Central Secretariat Stenographers' Service. As such the question of fixation of their inter-se seniority with those who passed the induction test did not arise.

Promotion of Assistants as Section Officers

9907. SHRI A.A. RAHIM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is anomaly between different Ministries in promoting Assistants as Section Officers ;

(b) if so, the reasons therefor ; and

(c) what action has been taken to remove such anomaly ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). Promotions of Assistants are made in accordance with the provision of rule 13 of the C.S.S. Rules, 1962, which are uniformly applicable to all cadres. As such the question of anomaly between different Ministries in promoting Assistants as Section Officers should not normally arise.

Joint Committee for Liquidation of Dacoits in UP and MP

9908. SHRI GULAM MOHAMMED KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Uttar Pradesh and the Madhya Pradesh Governments have constituted a joint committee for the liquidation of dacoits and a joint commission for the economic development of the dacoit infested areas ; and

(b) if so, the assistance to be provided by the Centre in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JOGENDRA MAKWANA): (a) Yes, Sir. The Governments of Uttar Pradesh and Madhya Pradesh have constituted a Joint Committee for conducting anti-dacoity campaign. A Joint Commission to prepare proposals for economic development of border districts of the two States has also been set up by them.

(b) The Commission has yet to submit a scheme in this regard. The nature and extent of Central Assistance will be examined after the scheme is received from the State Governments. However, requests have been received from the Governments of Madhya Pradesh and Uttar Pradesh for assistance for certain vehicles, weapons and equipment for anti-dacoity operations. It would not be in public interest to disclose their details. The Government would take appropriate action in consultation with the two State Governments.